

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 8**  
**(IB)-48/ND/2021**

**IN THE MATTER OF:**

Interglobe Technology Quotient Pvt. Ltd. ... Applicant/Petitioner

Vs

Business Travels Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 28.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr.Kushagra Aman, Advocate

For the Respondent :

**ORDER**

Mr. Kushagra, Learned Proxy Counsel seeks adjournment as the arguing counsel requesting for short date.

List the matter on **10.02.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

UPASANA